

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

242. CP/249(MB)2022

IN THE MATTER OF

Suhas Dattoba Ekbote

... Petitioner

Vs

EKBOTE,S LOGS AND LUMBERS PRIVATE LIMITED

... Respondent

U/s 241(1) Sec. 242(4) of the Companies Act, 2013

Order Delivered on 27.03.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant: Adv. Akash Agarwal (VC)

For the Respondent:

ORDER

Counsel for the Respondent prays for a short adjournment on the ground that he is not well. In view of the request made, adjourned to **15.05.2024**.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Ziyaul/